

**Before the District Registrar (Marriages)-cum-Additional Deputy Commissioner Kullu,  
District Kullu (H.P.)**

1. Ashish Sharma s/o Sh. Prabhu Dyal, r/o Village Balsari, P.O. Chhiyal, Tehsil Manali, District Kullu, H.P.
2. Mohini d/o Sh. Santosh Sharma, r/o VPO Jagatsukh, Tehsil Manali, District Kullu (H.P.)

*Versus*

General Public

*Subject.—Regarding Registration of Marriage u/s 8(3) of the H.P. Registration of Marriage Act, 1996.*

Ashish Sharma s/o Sh. Prabhu Dyal, r/o Village Balsari, P.O. Chhiyal, Tehsil Manali, District Kullu, H.P. & Mohini d/o Sh. Santosh Sharma, r/o VPO Jagatsukh, Tehsil Manali, District Kullu (H.P.) have filed an application along with the affidavits in the office of undersigned stating therein that they have solemnised their marriage on 08-03-2025, but marriage has not been found entered in the records of Registrar of Marriage, Gram Panchayat Nasogi in Tehsil Manali, District Kullu, H.P.

Therefore, objections are hereby invited from the general public through this notice, that if anyone has any objection regarding the registration of this marriage, they can file their objection personally or in writing before the court of the undersigned within 30 days from the publication of this notice.

Issued my hand and seal of the court today on 10th March, 2025.

Seal.

Sd/-  
(ASHWANI KUMAR),  
*District Registrar (Marriages)-cum-ADC  
Kullu, District Kullu (H.P.).*

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**Before the District Registrar (Marriages)-cum-Additional Deputy Commissioner Kullu,  
District Kullu (H.P.)**

1. Akshit Sood s/o Sh. Manoj Sood, r/o Ward No. 4, Akhara Bazar, Tehsil Kullu District Kullu, H.P.
2. Shalini d/o Sh. Kapil Dev, r/o Village Jhiri, P.O. Nagwain, Tehsil Aut, District Mandi, (H.P.)

*Versus*

General Public

*Subject.—Regarding Registration of Marriage u/s 8(3) of the H.P. Registration of Marriage Act, 1996.*

Akshit Sood s/o Sh. Manoj Sood, r/o Ward No. 4, Akhara Bazar, Tehsil Kullu, District Kullu, H.P. & Shalini d/o Sh. Kapil Dev, r/o Village Jhiri, P.O. Nagwain, Tehsil Aut, District Mandi, (H.P.) have filed an application along with the affidavits in the office of undersigned stating therein that they have solemnised their marriage on 06-11-2024, but marriage has not been found entered in the records of Registrar of Marriage, Municipal Council Kullu in Tehsil Kullu, District Kullu, H.P.

Therefore, objections are hereby invited from the general public through this notice, that if anyone has any objection regarding the registration of this marriage, they can file their objection personally or in writing before the court of the undersigned within 30 days from the publication of this notice.

Issued my hand and seal of the court today on 13th March, 2025.

Seal.

Sd/-  
(ASHWANI KUMAR),  
*District Registrar (Marriages)-cum-ADC*  
*Kullu, District Kullu (H.P.).*

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